

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 04
(CAA)-70(PB)/2019

IN THE MATTER OF:

SCN Jewellers Pvt. Ltd. and Champa
Lal Jewellers Pvt. Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 08.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

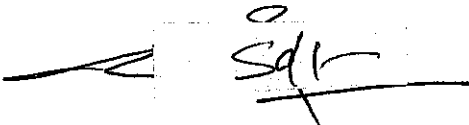
PRESENT:

For the Petitioner

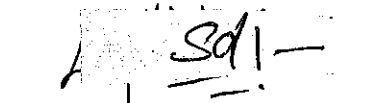
Ms. Rekha Mittal, PCS

ORDER

Arguments heard. Order reserved.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

08.05.2019
Ritu Sharma